

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO. 170/00035/2017

IN

ORIGINAL APPLICATION NO. 1109/2014

DATED THIS THE 16TH DAY OF APRIL, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

P. Dhanapal,
S/o. A. Perumal,
Aged about 53 years,
Working as Assistant Newsreel Officer,
Films Division (SRPC),
Ministry of Information and Broadcasting,
Government of India,
D-Wing, 1st Floor, Kendriya Sadan, Bangalore – 560 034.
Resident of No. 243, Near Mico Gate, Manjunath Nagar,
Hosa Road, Electronic City Post, Bangalore – 560 100.Petitioner

(By Advocate Shri B. Veerabhadra)

Vs.

1. Shri Manish Desai,
Director General,
Films Division,
Ministry of Information and Broadcasting,
Government of India,
24, Pedder Road, Mumbai – 400 026.

2. Shri Ajay Mittal,
Secretary to Government of India,
Ministry of Information and Broadcasting,
Government of India, New Delhi.Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Learned counsel for the respondents produces notification No. M-14011/9/2015-DO(FA) dated 04.04.2018 framing the recruitment rules. Therefore the order is complied with.

2. CP is dismissed. Notices are discharged.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioners in CP No.170/00035/2017

Annexure C1: Copy of order passed by Central Administrative Tribunal, Bangalore Bench in O.A. No. 1109/2014 dated 18.06.2015

Annexure C2: Copy of order dated 09.11.2015 in MA No. 493/2015

Annexure C3: Copy of representation of the petitioner

Annexure C4: Copy of order in CP 28/2016

Annexure C5: Copy of letter from the respondents dated 14.06.2016

Annexure C6: Copy of letter from the respondents dated 01.08.2016

Annexure C7: Copy of representation dated 15.12.2016

Annexures with Additional Reply

Annexure-R1: Government of India notification to be published in the Gazette of India regarding the recruitment rules.
